

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2735  
ANSWERED ON:09.12.2014  
MODERNISATION OF ABATTOIRS  
Jena Shri Rabindra Kumar

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has launched any scheme for modernisation of abattoirs across the country;
- (b) if so, the details thereof and the achievements made since the inception of the scheme;
- (c) the details and the status of proposals received, approved and financial assistance granted for the modernisation of abattoirs in the country during each of the last three years and the current year;
- (d) whether the Government has taken any steps to ensure quality standards, branding and marketing of products produced in such units; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a)&(b): Yes, Madam. Ministry of Food Processing Industries is implementing the scheme for Setting up/ Modernization of Abattoirs under which assistance in the form of grant-in-aid is provided to local bodies (Municipal Corporations and Panchayats)/ Public Sector Undertakings / Co-Operatives/Boards under Government for establishment of modern abattoirs and modernisation of existing abattoirs. The scheme envisages a grant of 50% in general areas and 75% in difficult areas for cost of Plant and Machinery (P&M) and Technical Civil Work (TCW) and other eligible items subject to a maximum of Rs.15 crore per abattoir. Difficult areas include North Eastern States including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States. The scheme is being implemented through State Governments under the Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) with effect from 01.04.2014. Proposals received up to 31.03.2014 are being processed by this Ministry under the Central Sector. Since inception, Ministry has approved 10 projects during 11th Plan, where four projects have been completed and commissioned. During 12th Plan, the Ministry has approved 29 projects. The detailed list of projects approved under the scheme is at Annexure-I.

(c): Around 71 proposals were received for assistance under the Scheme during the 12th Plan. The proposals approved and financial assistance granted during each of the last three years and the current year is as under:

S.No	Year	No. of proposals approved	Grant-in-aid released
Rs.in Crore			
1.	2011-12	01	4.00
2.	2012-13	00	9.58
3.	2013-14	17	26.68
4.	2014-15 (Up to 04.12.2014)	12	9.549
Total	30		49.809

(d)&(e): The objective of the scheme is to promote scientific and hygienic slaughtering of animals, pollution control and by- products utilization. These abattoirs are mainly service abattoirs and the projects availing grant-in-aid under the scheme are required to comply with applicable rules, regulations and standards stipulated by the Pollution Control Board, Food Safety & Standards Authority of India (FSSAI) and other statutory bodies. Compliance with regulations and standards is enforced by the concerned agencies.